



Honourable Shri Justice Suresh Kantilal Shah

B.Com., LL.B.

1999 - 2007

Justice Suresh Kantilal Shah, B.Com., LL.B. was born on May 11, 1945. He was enrolled as an Advocate in February 1969 and practised at District Court, Dhule and Civil Courts in the District in Civil matters. He joined the Judicial Service as Civil Judge (Junior Division) on April 2, 1974 and promoted as District Judge on May 7, 1990. Functioned as Judge, City Civil Court, Bombay and as Judge under the Terrorists and Dangerous Activities Act and as Principal Secretary & Remembrancer of Legal Affairs in the Law and Judiciary Department of the Government of Maharashtra on October 3, 1997. He was appointed as an Additional Judge of the Bombay High Court on September 27, 1999 and a permanent Judge on December 2, 2000. Retired on May 11, 2007.